

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**

IA-4361/2020

IN

(IB)-195(ND)/2017

**IN THE MATTER OF:**

IndusInd Bank Ltd

Vs.

Gallium Industries Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

**SECTION**

U/s 7 of IBC

**Order delivered on 15.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI L.N GUPTA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :-

For the Respondent/CD :

For the Intervener :

**ORDER**

Both sides are present. The Liquidator is directed to place on record the intimation, if any, given to the Excise and Taxation Department as directed vide Order dated 17.12.2018.

List the matter on 02.2.2021.

— Sd —

**(L.N GUPTA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit